

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

C.P. No. 1583/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Noble Corporation  
v/s.  
Kelvott (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

**ORDER**

On the withdrawal memo submitted by the Petitioner's Counsel, this  
Company Petitioner is hereby **dismissed** as withdrawn.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)